THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL. AFFAIRS (SHRI KHURSHID ALAM KHAN); Ye.?. Sir.

(b) During the past five months i.e. from December, 1984 t₀ April, 1985 two diplomats of the rank of Attache from the French Embassy and two diplomats of rank of Second Secretary from the Embassy of the Somali Democratic Republic were withdrawn at our instance and returned to their respective countries.

Extremist Activities in Punjab

960. SHRI SHANKER SINH VAGHELA: Will the Minister-of HOME AFFATRS be pleased to state:

- (a) whether after the army operation in the Golden Temple, Amritsar there has been tension in the whole of Punjab and extremists are still active in the State;
- (b) what are the details of the innocent person^ killed so far after •rmy operation in Golden Temple; and
- (c) what action has been taken against the killers?

THE MINISTER OF STATE IN THE OF MINISTRY HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) and (b) Stray incidents of violence by extremist elements have been taking place in Punjab. 90 pereons . were killed in guch incidents during the period from lst July, 1984 to 30th April, 1985.

(c) 1006. pereons have been arrested during the period 1st July, 1984 to

28th April, 1985 in criminal cases registered against them. The cases are in various stages of investigation/ trial.

Activities of Sikh and Kashmiri **Extremists**

- 961. SHRI SHANKER SINH VA GHELA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention hag been drawn to the news item published in the "Times of India" of the 6th February, 1985 to the effect that extremist Sikh, and some Kashmiri extremist grdupa were jointly planning disturbances in India;
- (b) whether some facts have come to knowledge of Government; and
- (c) the action taken in this regard and arrests made so far in this connection?

THE MINISTER OF HOME AFFAIRS (SHRI SB. CHAVAN): (a) Government have seen the newsitem.

(b) and (c) Reports about the undesirable activities of extremist elements have come to the notice of Government. Strict vigilance is fceing maintained by the authorities.

Murder in Subhash Nagar, New Delhi

- 962. SHRI PRITHIBI MAJHI; Will the Minister of HOME AFFAIRS be pleased to >3tate:
- (a) whether Government have received a representation dated the 30th March. 1985 addresed to Prime Minister by Shrimati Piary, widow of late Chaman Lal, requesting for a CBT enquiry into the murder of her husband which took place at H|88, Subhash Nagar, New Delhi on the 1st January. 1985; and
- (b) if so what progress has been made in tracing the suspects whose

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photographs have been given to police by the family members of the deceased?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.

(b) Raids were conducted in Delhi and elsewhere at the probable hide-«»uts of culprits. Ceaseless efforts are continuing to trace the culprits.

Repatriation of Money from Abroad by the Air India

963. SHRI KAILASH PATI MISHRA:

SHRI LAL K. ADVANI:

•Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Gov ernments of many countries, where Air- India operates its flights are not allowing to repatriate Rs. 50—60 crores because in some cases the gene ral sale agents issued tickets in con travention of the exchange regula tions of the host countries;
- (b) if so, what are the names of the countries and amount involved in each case;
- (c) what steps Government propose to take for repatriation of the money; and
- (d) whether Government propose to take any action against the concerned general sale agents?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT)-, (a) and (b) No, Sir. However, the names of the countries

and the amount of blocked funds as on 31-3-1985 ar_e a_s under: —

to Questions

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Name of the	ir c ույ	miry		≜mou a t
Nigeria .	-			20.76
Libya .				8-29
Zambia	•			5 ·27
Yemen .				o• 96
Iraq .	٠			19.60
Iran .				7 • 25
Tanzania				0.31
Sudan .		. •		0.33
I hilippines			٠.	0.28

out of the above mentioned Nigerian accumulation, approximately Rs. 1.08 crores is shortly expected to be converted to dollar bonds repatriable in instalments over seven years. It would then get converted as an investment. Out of these blocked funds only a sum of Rs. 1.96 crores in Iraq and Rs. 1.58 crores in Iran have not qualified for repatriation because of technical noncompliance of regulations. These funds are, however, available for local use.

- (c) Efforts at Airline and diplomatic level are being made for further repatriation of the blocked funds.
 - (d) Does not arise.

Agreement with U.S.S.R, in the field of Science and Technology

964. SHRI K. VASUDEVA PANICKER: Will the PRIME MINISTER be pleased to state.

(a) whether an agreement of cooperation in the field of Science and Technology has been entered into by the Government of India and the Soviet Union; and